

United India Insurance Company Ltd.

..... Appellants

V/s

Radha and ors.

..... Respondents

Notice to:

Respondents:

4. Gulshan Kumar son of Bansil Lal, resident of Ward No. 11, Mojowal Mohalla, Sunam, District Sangrur. (Driver and owner of Alto car bearing regn. No. HR-70B-5816).

Sukhwinder Singh son of Kartar Singh, resident of Bhutal Tehsil Sunam, District Sangrur. (Owner and Driver of Qualis Car bearing regn. No. PB-10A-1000).

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued this publication under Order 5 Rule 20 CPC against him to appear in this Court on **17.11.2023 (Actual)** personally or through someone authorized by law to act for them/him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on 30th day of October, 2023.



Superintendent (Judl.),
For Registrar (Judicial)


22/11/23